

Date of Order	Order
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5/4/95

Mr. Bharat Singh, Counsel for the Applicant

Register Put up in Court for admission on 18-5-95, as prayed.

REGISTRAR
C.A.T. JODHPUR

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18/5/95

Mr. ~~At~~ Mahesh Shrimalee, Brief holder for Mr. Bharat Singh, Counsel for the applicant.

Heard Mr. Mahesh Shrimalee.

The applicant has not exhausted all the departmental remedies available to him for redressal of his grievances. The application is, therefore, dismissed as withdrawn with liberty to file a fresh OA, if he so chooses.

N.K. Verma
(N. K. VERMA)
Member Adm.

Received
18/5/95

Copy of order along with OA pages 1 to 15 sent +
RC80 1 to 4 Regd AD vide no. 396/58 dt 16/6/95

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